GOVERNMENT OF INDIA MINISTRY OF MINORITY AFFAIRS LOK SABHA STARRED QUESTION NO.*94 TO BE ANSWERED ON 02.03.2016

Nai Manzil Scheme

*94. SHRI B. VINOD KUMAR: MOHAMMED FAIZAL:

Will the Minister of **MINORITY AFFAIRS** be pleased to state:

- (a) the salient features of the Nai Manzil Scheme launched for the welfare of the minorities:
- (b) the progress made pursuant to the scheme and the number of people benefited from the scheme in terms of education and skill development after the project was taken on a pilot basis last year;
- (c) the funds allocated to the State Governments to implement the scheme, Statewise;
- (d) whether the Nai Manzil Scheme is likely to be aligned with Skill India and Digital India schemes in the field of education and vocational training so as to ensure convergence amongst them and if so, the details thereof; and
- (e) whether the Government has signed a financing agreement for International Development Association credit with the World Bank for effective implementation of the aforesaid scheme and if so, the details thereof?

ANSWER

MINISTER OF MINORITY AFFAIRS (DR. NAJMA A. HEPTULLA)

(a) to (e): A Statement is laid on the Table of the House.

Statement referred to in reply to part (a) to (e) of Lok Sabha Starred Question No. *94 due for reply on 02.03.2016 raised by Shri B. Vinod Kumar; Mohammed Faizal on "Nai Manzil Scheme"

- (a) Ministry of Minority Affairs launched a new scheme of 'Nai Manzil' on 8th August, 2015. The scheme aims to benefit the minority youths who do not have a formal school leaving certificate, *i.e.*, those in the category of school-dropouts or educated in the community education institutions like the *Madarsas*, with a view to enabling them to seek better employment in the organized sector and thus to equip them for better lives. The Scheme covers the minority youths in the age group of 17 to 35 years, who do not have any formal academic certification of Class VIII or X Standard. They are taken through a Basic Bridge Programme (For Class VIII or Class X), along with training in trade based skills for sustained livelihood/gainful employment.
- (b) Before launching of the scheme, a pilot project was launched by Maulana Azad Education Foundation, an autonomous body under the Ministry through IL&FS Skill Development Corporation in 2015-16. As per reports as on 31.12.2015, the pilot project is being implemented in 8 States namely, Bihar, Uttar Pradesh, Meghalaya, Haryana, Telangana, Karnataka, Rajasthan and West Bengalfor 1200 minority youths. The regular scheme has been scheduled for implementation from 1st April, 2016.
- (c) It is a 100% Central Sector scheme implemented by the Ministry directly through selected Project Implementing Agencies. So, no funds are allocated to the State Governments.
- (d) The scheme is already aligned with Skill India and Digital India Mission of the Government because the training programme includes job linked skill development under various skills including the computer and mobile based training programmes.
- (e) The Government has approved the scheme with the total project cost of Rs. 650 Crore for five years. 50% funding has to come from the World Bank. The Government has signed a financing agreement for credit worth US\$ 50 million with International Development Association on 30th December, 2015.
